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C.A.No. 1734 OF 2004
ITEM NO.7

COURT NO.5

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 1734 OF 2004

PANKI THERMAL POWER STATION & ANR.

APPELLANT (S)

VERSUS

VIDYUT MAZDOOR SANGATHAN & ORS.

RESPONDENT(S)

(Prayer for interim relief and office report)

Date: 01/11/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant(s)

Mr. Pradeep Misra, Adv.

For Respondent(s)

Mr. C.D. Singh, Adv.

Mr. Shambhu Prasad Singh, Adv.

Mr. Sanjeeb Kumar Das, Adv.

Mr. M.D. Pandeya, Adv.

Ms. Manjula Gupta ,Adv

UPON hearing counsel the Court made the following

O R D E R

Issue fresh notice to the unserved respondents.

Dasti service, in addition, is permitted.

List after service is complete.

Sarita

(Shelly Sengupta)
Court Master